

**Before the Appellate Tribunal for Electricity**  
( Appellate Jurisdiction )

**Appeal No. 30 of 2011**

**Dated : 15<sup>th</sup> February, 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**D.P. S.C. Limited** ... Appellant(s)

**Versus**

**West Bengal Electricity Regulatory Commission** ...Respondent(s)

**Counsel for the Appellant(s):** Mr. Atul Shankar Mathur  
Ms. Shruti Verma

**Counsel for the Respondent(s):** Mr. Pratik Dhar  
Mr. C.K. Rai & Mr. M. Kumar

**ORDER**

Written submissions have been filed by the parties.

**Judgment is reserved.**

**( V.J. Talwar )**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

Vs/ak